

Subscriber Registration Form (SRF)-Annexure I

National Pension System (NPS)-Subscriber Registration Form-Private Sector (For Common Schemes/Multiple Scheme Framework-MSF)											
1. Applicants are advised to read the instructions before filling up the form											
CKYC Identifier (if available)								RA Code			
Savings Account No. (with same Bank PoP)								Pension Agent Code			
Please select your category											
<input type="checkbox"/> Corporate <input type="checkbox"/> All Citizen											
PRAN CARD											
<input type="checkbox"/> ePRAN in Hindi <input type="checkbox"/> ePRAN in English <input type="checkbox"/> Physical PRAN in Hindi <input type="checkbox"/> Physical PRAN in English											
Email (if available)											
2. The following information is mandatory, only if the CKYC identifier or the Savings Bank Account details have not been provided or the consent has not been given											
Applicants Name											
Name of the Father <input type="checkbox"/> or Spouse <input type="checkbox"/>											
Name of the Mother											
Date of Birth											
Gender											
<input type="checkbox"/> Male <input type="checkbox"/> Female <input type="checkbox"/> Transgender											
Nationality											
Address											
Line 1											
Line 2											
City											
District											
State											
PIN											
PAN											
<input type="checkbox"/> or <input type="checkbox"/> Form 60 (Submission of PAN or Form 60 is mandatory)											
Mobile											
Type of OVD (For Identity)											
Type of OVD (For Address)											
OVD number											
Expiry Date (ddmmYYYY)											
OVD number											
Expiry Date (ddmmYYYY)											
3. The following information must be furnished if the subscriber has provided the CKYC ID but not the Savings Bank account details, or if neither has been provided.											
Annual Income Range											
<input type="checkbox"/> Below 1 lakh <input type="checkbox"/> 1 lakh to 5 lakh <input type="checkbox"/> 5 lakh to 10 lakh <input type="checkbox"/> 10 lakh to 25 lakh <input type="checkbox"/> 25 lakh to 1 Cr <input type="checkbox"/> Above 1 Cr											
Occupation											
<input type="checkbox"/> Salaried or Pensioners (Govt/PSUs/ Listed Companies) <input type="checkbox"/> Self-Employed (Including Individuals engaged in Agri, Allied and MSME)											
<input type="checkbox"/> Minors/Student/Homemakers <input type="checkbox"/> Other Salaried Employees <input type="checkbox"/> Business person <input type="checkbox"/> Professionals <input type="checkbox"/> Others (Not specified)											
4. The following information must be furnished, regardless of whether the subscriber has submitted a CKYC Identifier or Bank Account details											
Type of Disability (if Applicable)											
% of Disability:											
Place of Birth											
Country of Birth											
Please Tick if Applicable											
<input type="checkbox"/> Politically exposed person <input type="checkbox"/> Related to Politically exposed person											
Marital status											
<input type="checkbox"/> Unmarried <input type="checkbox"/> Married <input type="checkbox"/> Widowed <input type="checkbox"/> Divorced <input type="checkbox"/> Others (specify)											
Nominee											
F i r s t											
M i d d l e											
L a s t											
Relationship with the Nominee											
Age											
Date of Birth (in case of Minor)											
D D M M Y Y Y Y											
Guardian's Name (if nominee is minor)											
F i r s t											
M i d d l e											
L a s t											
Name of the Central Record Keeping Agency											
Name of the Pension Fund for Tier-I											
Common Scheme (CS) for Tier-I											
<input type="checkbox"/> Active E (upto 75%) C (upto 100%) G (upto 100%) A (upto 5%) Total 100%											
<input type="checkbox"/> Auto Life Cycle 25-Low (5E/55Y) Life Cycle 50-Moderate (10E/55Y) Life Cycle 75-High (15E/55Y) Life Cycle-Aggressive (35E/55Y)											
<input type="checkbox"/> with Same Investment Details <input type="checkbox"/> with different Investment Details (if yes, fill the information as under)											
Name of the Pension Fund for Tier-II											
Common Scheme (CS) for Tier-II											
<input type="checkbox"/> Active E (upto 100%) C (upto 100%) G (upto 100%) A (upto 5%) Total 100%											
<input type="checkbox"/> Auto Life Cycle 25-Low (5E/55Y) Life Cycle 50-Moderate (10E/55Y) Life Cycle 75-High (15E/55Y) Life Cycle-Aggressive (35E/55Y)											
Name of the Pension Fund for MSF											
Pension Fund Scheme under MSF											
5. Employer Details (for NPS corporate Model)											
Employee's Date of Retirement											
D D M M Y Y Y Y											
Employee ID											
CHO Registration Number											
CBO Registration Number											
Name and designation of the Authorised Official											
Signature of Authorised official & Stamp of Employer											
Date:											
Place:											
6. FATCA & CRS DECLARATION											
<input type="checkbox"/> I am a tax resident of India and not resident of any other country <input type="checkbox"/> I am not a tax resident of India (Please fill the Annexure I)											
7. DECLARATION BY APPLICANT											
<p>I have read and understood the terms and conditions of the National Pension System. I declare that information and documents furnished by me are true and correct, to the best of my knowledge. Any changes in the information furnished by me shall be informed to PoP/ CRA / NPS Trust. I do not hold any pre-existing PRAN with the CRA chosen above. I understand that I shall be fully liable for submission of any false or incorrect information or documents. I further give my consent to the Bank PoP or non-Bank PoP for retrieving my KYC details and other available information from CKYCR, or from Bank's own CBS, for opening of NPS account.</p> <p>Declaration under the Prevention of Money Laundering Act, 2002: I hereby declare that the contribution paid by me/on my behalf has been derived from legally declared sources of income. I understand that CRA or NPS Trust has the right to peruse my financial profile or share the information, with other government authorities. I further agree that NPS Trust has the right to close my PRAN in case I am found violating the provisions of any law relating to prevention of money laundering.</p> <p>Date: D D M M Y Y Y Y Place:</p>											
<p>Photograph of Applicant (Passport Size)</p> <p>Signature / Thumb Impression of Applicant (LTI in case of males and RTI in case of females to be provided. Toe impression in case no hands)</p>											
8. FOR OFFICE USE ONLY											
Customer Identification/Declaration checked and verified and the KYC have been performed in Face to Face Manner											
PoP Registration Number											
POP-SP Registration Number											
I/we hereby certify/confirm that Shri/Smt/Kum is an existing KYC verified customer. The above applicant is having an operative Bank/ Demat/ Folio/ account (specify nature of the account) having account number /client ID branch/office. The KYC documents available with us for this customer/client matches the requirement for opening NPS account and are in compliance with PMLA Rules. I/we further confirm that the Savings Bank account is not a 'Basic Savings Bank Deposit Account' (applicable in case of Bank POP only)											
Initial Contribution Amount											
Mode of Payment <input type="checkbox"/> Cheque/DD <input type="checkbox"/> Debit Instruction Slip <input type="checkbox"/> Cash											
Name and designation of the Authorised Official											
Signature of Authorised official & Stamp of PoP											
Date:											
Place:											

9. INSTRUCTIONS FOR FILLING THE SUBSCRIBER REGISTRATION FORM
1. To find your CKYC (Central Know Your Customer) number online, the applicant may: (i). Visit the official CKYC portal at https://www.ckycindia.in/ckyc/getckycard to view the CKYC card or; (ii). Give a missed called to 7799022129 to fetch your CKYC Card or; (iii). Use the DigLocker app to retrieve your CKYC card
2. For the purpose of filling up the form, the following will be considered as the Officially valid document (OVD) for both Identity and Address Proof: (i). Passport with valid date of expiry, (ii). Voter ID Card, (iii). Driving License with valid date of expiry, (iv). Aadhaar Card, (v). NREGA Job Card, (vi). National Population Register (NPR) Additionally, where the OVD furnished by the subscriber does not have updated address, the following documents or the equivalent e-documents thereof shall be deemed to be OVDs for the limited purpose of proof of address: (i) utility bill which is not more than two months old of any service provider (electricity, telephone, post-paid mobile phone, piped gas, Water bill); (ii) property or Municipal tax receipt; (iii) bank account or Post Office savings bank account statement/passbook (iv) pension or family pension payment orders (PPOs) issued to retired employees by Government Departments or Public Sector Undertakings, if they contain the address; (v) letter of allotment of accommodation from employer issued by State or Central Government departments, statutory or regulatory bodies, public sector undertakings, scheduled commercial banks, financial institutions and listed companies and leave and license agreements with such employers allotting official accommodation. However, the subscriber shall have to submit OVD with current address within a period of three months of submitting the documents.
3. For opening the NPS account, the applicant may provide details of only one nominee along with their relationship in this form. However, after the NPS account is opened, the subscriber may, if desired, add up to three nominees or make necessary modifications. A fresh nomination shall be made by the subscriber on his/her marriage.
4. Politically Exposed Persons* (PEPs) shall have the same meaning assigned to it as under clause (db) of sub-rule (1) of Rule 2 of the PML Rules
5. The Existing Auto Choice and Active Choice are now referred as Common Schemes (CS)
6. After opening the NPS account, the subscriber may add bank account details online through the PoP or CRA web portal, or via the respective mobile application.
7. This form is needed only for opening a new NPS account with the CRA selected above and does not apply if the subscriber already has an NPS account and wants to open different schemes under MSF with the same CRA.
8. The ePRAN Card or the Physical PRAN Card will be issued as per the applicable charges.
9. Applicant may get the list of Central Recordkeeping Agencies and Pension Funds from the PoP for making the choice under NPS.
10. Under the MSF (PRDA circular dated 16th Sep 2025), applicant can opt for multiple schemes. At the time opening of NPS account, applicant can select a primary Pension Fund (PF) and an investment choice; additional schemes can subsequently be added (e.g., moderate or high-risk variants) post generation of PRAN. Consult the PoP and read scheme details available under MSF.
11. Employer under NPS corporate will have the option to authorise Subscriber Registration Form (SRF) of employees individually or on its letterhead for Bulk Authorisation under intimation to CRA.

Annexure I-This is only required to be filled if you are not a tax resident of India			
US Person	<input type="checkbox"/> Yes	<input type="checkbox"/> No	
Particulars	Country 1	Country 2	Country 3
Country/countries of Tax Residency			
Address in the jurisdiction for Tax Residence	Address Line 1		
	Address Line 2		
	State		
	Zip/Post Code		
Tax Identification Number (TIN)/Functional equivalent Number			
TIN/ Functional equivalent Number Issuing Country			
Validity of documentary evidence provided (Wherever applicable)			

Comparison Sheet on Information fetched from various data source – Annexure II

Details Type	Field	CKYC	CBS
Personal	Name	✓	✓
	Father/Mother/Spouse Name	✓	✓
	DoB	✓	✓
	Gender	✓	✓
	PAN/Form 60	✓	✓
POI/POA	OVD/e-Document	✓	✓
Address	As Per POI/POA (Permanent)	✓	✓
	Current Address	✓	✓
Contact	Mobile No.	✓	✓
	Email ID	(Optional)	(Optional)
Biometric	Photo	✓	✓
Aadhar	Aadhar Details (if provided) (masked or full, depending on consent & entity type)	✓	✓
Occupation Type	Occupation Type	(Optional)	✓
	Source of Income	(Optional)	✓
	Annual Income	(Optional)	✓
	Employer Details	(Optional)	✓

Illustration on QUICK DIGITAL NPS ONBOARDING (indicative)-Annexure III

Step 1:

- Applicant Logs in to **PoP Portal/Mobile Application for Opening of NPS Account**
- Enters **RA Code / Pension Agent Code** (*Non-Mandatory*)
- Selects **PRAN Card Type** (Physical / ePRAN) and **Preferred Language**
- Enters **Email ID** (*Non-Mandatory*)
- Enters **CKYC Identifier or Bank Account Number** (*Both non-mandatory*)
Pop-up: “If you don’t remember your CKYC number, click here to find it.”

if CKYC Entered	If Savings Bank Account Number Entered
<p>(i) Applicant must give consent to retrieve KYC data from CKYCR under PMLA compliance. (<i>Mandatory</i>)</p> <p>(ii) System auto-populates following details from CKYCR:</p> <ul style="list-style-type: none"> • Applicant’s Name • Father’s, Mother’s, Spouse’s Name • Date of Birth, Gender, Nationality • Address, PAN, Mobile • OVD (for Identity & Address) <i>No document upload required for KYC.</i> <p>Annual Income Range and Occupation details will have to be entered manually.</p>	<p>(i) Applicant must give consent to retrieve KYC data from Bank’s own CBS under PMLA compliance. (<i>Mandatory</i>)</p> <p>(ii) System auto-populates following details from Banks CBS:</p> <ul style="list-style-type: none"> • Applicant’s Name • Father’s, Mother’s, Spouse’s Name • Date of Birth, Gender, Nationality • Address, PAN, Mobile • OVD (for Identity & Address) <i>No document upload required for KYC.</i> • Annual Income Range & Occupation

Step 2: Additional Personal Information

- Type of Disability & percentage of Disability (Only if applicable)
- Place of Birth and Country of Birth
- Politically Exposed Person or Related to PEP (Yes/No)
- Marital Status
- Name of Single Nominee and Relationship (Dropdown)
- Date of Birth (System calculates Age)
→ *If Minor → Guardian’s Name mandatory*

Step 3: Choose CRA, PF & Investment Type (from the dropdown options) → Common Scheme (Active /Auto) and/or MSF

Step 4: Tier II activation (Yes/No)

- Option 1: Same details as Tier I
- Option 2: Different details → Choose CRA, PF, Scheme separately

Step 5: Fill FATCA–CRS tax residency and compliance details

Step 6: Payment and its Confirmation (*PRAN will be displayed after successful payment*)

Note: If the applicant wants to open NPS corporate account, additional information related to the employer will have to be provided for authorisation by the corporate. Further the applicant shall confirm whether investment is to be done as per its own choice or choice already made by its employer.
